## **HIGH COURT OF MANIPUR**

## AT IMPHAL

OPENING BALANCE, INSTITUTION, DISPOSAL AND PENDENCY OF <u>MAIN CASES</u> IN THE HIGH COURT AND SUBORDINATE COURTS OF MANIPUR FOR THE MONTH OF DECEMBER, 2022

## **HIGH COURT OF MANIPUR**

Opening Balance		Institution during the month			Disposal during the month			Closing balance at the end of the month			
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
2825	322	3147	134	38	172	63	26	89	2896	334	3230

Disposal of cases which are more than 5 years old during the month			Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
0 .	0	0	352	37	389	1	0	1	41	30	71

## SUBORDINATE COURTS OF MANIPUR

Ope	Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month		
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	
4892	2698	7590	160	86	246	157	89	246	4895	2695	7590	

Disposal of cases which are more than 5 years old during the month		Pendency of cases which are more than 5 years old at the end of the month			Disposal of cases which are more than 10 years old during the month			Pendency of cases which are more than 10 years old at the end of the month			
Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total	Civil	Cril	Total
20	14	34	974	561	1535	2	6	8	196	87	283

P. Athing 12/01/23
SUPERINTENDENT: STATEMENT